

Mittal Corp Limited

CLAIMS BY EMPLOYEES

S. No	Name	Filed through AR	Amount of Claim	Claim Admitted	Claim Not admitted
1.	Mahendra Kumar Jain	No	2,41,571	2,41,571	
2.	Madan Lal Agarwal	No	1,94,438		1,94,438
3.	Navin Kumar Goyal	No	3,80,625	1,28,423	2,52,202
4.	Ramesh Kumar Mundra	No	28,46,455	1	
5.	Mukesh Mandhani	No	21,92,423	1	
6.	Puran Mal Agarwal	No	5,95,903	1	
7.	Devendra Kumar Rai	No	25,227	25,227	
8.	Devendra Kumar Rai	No	2,90,769		2,90,769
9.	Jagdish rawat	No	39,926	31,688	8,238
10.	Karan Mittal	Yes	38,59,668		
11.	Dinesh Kumar Agrawal	Yes			
12.	Ashish Jain	Yes			
13.	Ashok Mishra	Yes			
14.	Mahendra Kumar Jain	Yes			
15.	Tapish Gupta	Yes			
16.	Vijay Bajaj	Yes			
17.	Rajesh Barla	Yes			
18.	Narendra Kumar rathi	Yes			
19.	Abhiram Shanti	Yes			
20.	Ajay Kumar Tiwari	Yes			
21.	Bharat Yadav	Yes			98,654
22.	Bhuwan Singh	Yes			
23.	Birendra Tiwari	Yes			
24.	Chhagan Lal Tak	Yes			
25.	Dattatraya Pandit	Yes			
26.	Jitendra Kumar Rameshwar Yadav	Yes			
27.	Kantilal Sisodiya	Yes			
28.	Krishna Kumar Pal	Yes			96,923
29.	Manish Vaishnav	Yes			
30.	Mayank Jindal	Yes			
31.	Mukesh Chauhan	Yes			
32.	Mukesh Kumar Pathak	Yes			
33.	Munna Kumar Vishwakarma	Yes			
34.	Naresh Kumar	Yes			
35.	Neeraj lakhera	Yes			
36.	Pawan Khatri	Yes			
37.	Prabhat Singh Parmar	Yes			
38.	Pradeep Kumar Malviya	Yes			
39.	Rajendra Kumar Nagar	Yes			

40.	Rajnish Kumar Mishra	Yes			
41.	Rakesh Kumar rajput	Yes			
42.	Ram Prasad Ahirwar	Yes			
43.	Ramesh Kumar	Yes			
44.	Rameshwar Tirole	Yes			
45.	Ramkesh Singh	Yes			
46.	Ravi Kumar Srivastava	Yes			
47.	Santosh Kumar Soni	Yes			
48.	Vinod Yadav	Yes		85,284	
49.	Tapish Gupta	No	1,06,503	1,06,503	
50.	Rajesh Barla	No	17,33,809	6,08,234	11,25,575
51.	Shiv Kumar Gupta	No	11,07,807	3,88,245	7,19,562
52.	Vijay bajaj	No	2,25,390	2,25,390	
53.	Narendra Kumar Rathi	No	19,47,330	5,97,387	13,49,943
54.	Ritesh Tailar	No	1,26,539	1,26,539	
55.	Sachin Kulkarni	No	1,03,444	1,02,159	1,285
56.	Mahendra Kumar Jain	No	59,66,796	23,27,628	36,39,168
57.	Mukesh Dashora	No	1,91,156	1,91,156	
58.	Deepak Patil	No	39,290	39,290	
59.	Ashish Jain	No	1,21,990	1,21,990	
	Total		2,23,37,059	55,42,294	75,81,180

Notes:

1. CIRP Commencement date is November 10, 2021
2. The claim filed by the AR for the above 39 employees is INR 95,59,807 of which the amount already held by LIC Trust towards Gratuity is INR 57,00,139. The Net amount of claim is INR 38,59,668. As per Section 4(1) of the Payment of Gratuity Act, 1972, a person is eligible for gratuity on termination of his employment after he has rendered continuous service for not less than 5 years. Claims of such employees have been rejected who have either not completed 5 years of uninterrupted service or are currently on the payroll of the Company. The claim amount which has not been admitted for such employees is INR 35,78,807
3. The claims admitted are based upon a verification of proof of claims and are subject to revision/ substantiation/ modification on the basis of any additional information/evidence/clarification/ revised claim being received from the respective creditors.
4. Contingent claims are subject to disputes pending before various authorities and/ or under appeal and have been admitted at a notional amount of INR 1 (Indian Rupee One only) and the liability is subject to the outcome of ongoing proceedings.